

**GOVERNMENT OF INDIA
SPACE
LOK SABHA**

UNSTARRED QUESTION NO:2301
ANSWERED ON:28.03.2012
S BAND TO ANTRIX CORPORATION
Chacko Shri P.C.

Will the Minister of SPACE be pleased to state:

- (a) whether it is a fact that orbit slot in the S-band will not be provided to Antrix Corporation for commercial activities and if so, the details thereof and the reasons therefor;
- (b) whether the Government has taken a decision on the intended public/commercial utilization of S-band spectrum and if so, the details thereof;
- (c) whether the Government has formulated a policy for allocation of S-band spectrum; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PG & PENSIONS AND IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY):

- (a) Yes, Sir. On account of increased demand for allocation of S-Band spectrum for national needs, such as Defence, para-military forces, Railways and the country's strategic requirements, the Central Government decided not to provide orbital slot in S-band to Antrix Corporation for commercial activities
- (b) Yes, Sir. Satellite services shall use the S-band segment 2500-2535 MHz, 2555-2635 MHz and 2655-2690 MHz and terrestrial services shall use S-band segment 2535-2555 MHz and 2635-2655 MHz.
- (c) & (d) As per the National Frequency Allocation Plan (NFAP) - 2011, issued by the Department of Telecommunication, the allocation of S-band specified for satellite based communication is as follows.

2500-2535 MHz Mobile Satellite (Space-to-Earth)

2535-2555 MHz Broadcast Satellite Services. IMT
Applications including Broadband

2555-2635 MHz Wireless Services may be considered

2635-2655 MHz for coordination on case-by-case basis.

2655-2690 MHz Mobile-Satellite (Earth-to-Space)